

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

To

Shri Dilip Kumar,
Senior Research Officer,
National Human Rights Commission,
New Delhi.

No: 41900/9.S Dated: 23/10/2018

Subject: NHRC sponsored Two days Training Programme for First Class Judicial Magistrates scheduled to be held on November 17th and 18th, 2018 in the Indian Law Institute, Bhagwan Das Road, New Delhi-110001.

Sir,

On the subject cited above, I am desired to inform your good-self that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the subject Programme:-

- 1) Ms. Spalzas Angmo, CJM, Kargil;
- 2) Ms. Rajni Bhagat, Munsiff/JMIC, Sunderbani,

You are requested to make necessary arrangements for boarding, lodging and transport of the nominated Judicial Officers as per the travel plan which shall be conveyed to you in due course.

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 41900-907/9.S Dated: 23/10/2018

Copy to the:

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
- 2) Principal District & Sessions Judge, Rajouri/Kargil.
- 3) Mr. Shreenibas Chandra Prusty, Registrar, Indian Law Institute, New Delhi.
- 4) Dr. A.K. Verma, Deputy Registrar, Indian Law Institute, New Delhi.
- 5) Ms. Spalzas Angmo, CJM, Kargil,
- 6) Ms. Rajni Bhagat, Munsiff/JMIC, Sunderbani.

..... for information and n/a.

- 7) CPC e-Courts, High Court of J&K for uploading the same on the official website of J&K High Court

..... for information and n/a.

(Sanjay Dhar)
Registrar General